

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4005
ANSWERED ON:18.08.2010
MONITORING OF MID-DAY MEAL SCHEME
Reddy Shri Mekapati Rajamohan

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has constituted any Committee to look into the irregularities such as pilferage, manipulation of records of delivery and utilization of ration and funds etc. brought to the notice of the Government from time to time in respect of Mid-Day Meal Scheme in the Government schools;
- (b) if not, the procedure laid down to deal with the complaints received in this regard;
- (c) the complaints received during each of the last two years, State-wise; and
- (d) the action taken in each case?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SMT. D. PURANDESWARI)

(a) & (b): The overall responsibility to ensure all logistic and administrative arrangements for wholesome and regular cooked mid day meal in every eligible school/institution lies with the State Government/UT Administration. However, as and when any kind of complaint regarding irregularity under the Mid Day Meal Scheme comes to notice of the Government through various sources such as newspapers, individual complaints, the concerned State Government/UT Administration is asked to conduct suitable inquiry into the complaint and to take appropriate action against the responsible person(s) and also to initiate corrective measures to avoid recurrence of such incidents in future.

(c) & (d): Sate/UT-wise details of complaints of irregularities received by the Government during 2008-09 and 2009-10 are as under:

Sl. No.	Name of State/UT	No. of complaints received	Action taken by the Government
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2008-09 2009-10

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| 1. | Bihar | 1 1 | Complaints were forwarded to the concerned State Governments for taking necessary corrective action. |
| 2. | Chhattisgarh | - 1 | |
| 3. | Haryana | - 1 | |
| 4. | Kerala | 1 - | |
| 5. | Meghalaya | 1 - | |
| 6. | Punjab | - 1 | |

7. Rajasthan 2 2

8. Uttarakhand - 1

9. Uttar 4 9
Pradesh

Total: 09 16